

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION NO. 2531
TO BE ANSWERED ON 4th AUGUST 2026**

‘Establishment of PACS’

2531. Shri Zia Ur Rehman:

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) whether the Government has taken steps to strengthen Primary Agricultural Credit Societies (PACS), if so, the details thereof; and
- (b) whether new PACS have been established during the last three years State-wise and if so, the details thereof?

ANSWER

**THE MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)**

(a): The Ministry of Cooperation has adopted a "Whole-of-Government" approach to strengthen Primary Agricultural Credit Societies (PACS) as vibrant, transparent and economically sustainable grassroots institutions by converging schemes and services of various Ministries/Departments at the PACS level. Towards this objective, following initiatives have been undertaken:

(i) Computerization of PACS

To strengthen Primary Agricultural Credit Societies (PACS), the Government launched the Central Sector Project for Computerization of PACS in 2022. Under the project, functional PACS are being brought onto a common Enterprise Resource Planning (ERP)-based national software platform and linked with the National Bank for Agriculture and Rural Development (NABARD) through State Cooperative Banks (StCBs) and District Central Cooperative Banks (DCCBs), with the objective of improving operational efficiency, transparency, accountability, and ease of doing business in the cooperative sector.

(ii) Decentralised Grain Storage Programme

The Government approved the **Decentralized Storage Plan in the Cooperative Sector** on 31 May 2023 to strengthen agricultural infrastructure at the PACS level. The programme envisages creation of decentralized storage infrastructure, including warehouses, custom hiring centres, primary

processing units and Fair Price Shops, through convergence of existing Government schemes such as:

- Agriculture Infrastructure Fund (AIF);
- Agricultural Marketing Infrastructure (AMI);
- Sub-Mission on Agricultural Mechanization (SMAM); and
- Pradhan Mantri Formalization of Micro Food Processing Enterprises (PMFME).

(iii) Business Diversification of PACS by enabling them to function as Multipurpose Institutions

Model Bye-laws have been formulated and circulated to all States/UTs to enable Primary Agricultural Credit Societies (PACS) to diversify into more than 25 economic activities, including dairy, fisheries, floriculture, food grain procurement, warehousing, fertilizer and seed distribution, custom hiring centres, LPG/CNG/Petrol/Diesel distributorships, Fair Price Shops and other farmer-centric activities.

After adoption of the Model Bye-laws, PACS have also been enabled to undertake the following activities:

- **Common Service Centres (CSCs):** PACS have been enabled to provide more than 300 citizen-centric digital services, including banking, insurance, Aadhaar enrolment/update and other e-Governance services.
- **Pradhan Mantri Kisan Samriddhi Kendras (PMKSKs):** PACS have been upgraded as PMKSKs for providing fertilizers, pesticides and other agricultural inputs under one roof.
- **Pradhan Mantri Bhartiya Janaushadhi Kendras (PMBJKs):** PACS have been made operational as PMBJKs for providing quality generic medicines at affordable prices in rural areas.
- **Retail Petrol/Diesel Outlets:** PACS have been accorded priority under Combined Category-2 (CC-2) for allotment of retail outlets.

(b) The State-wise details of new PACS established during last three years is enclosed at Annexure.

New PACS Formed during last three Years

S. No	State	MPACS
1	ANDAMAN AND NICOBAR ISLANDS	1
2	ANDHRA PRADESH	11
3	ARUNACHAL PRADESH	136
4	ASSAM	580
5	BIHAR	61
6	CHHATTISGARH	517
7	GOA	38
8	GUJARAT	662
9	HARYANA	40
10	HIMACHAL PRADESH	136
11	JAMMU AND KASHMIR	232
12	JHARKHAND	45
13	KARNATAKA	265
14	KERALA	0
15	LADAKH	3
16	LAKSHADWEEP	0
17	MADHYA PRADESH	680
18	MAHARASHTRA	212
19	MANIPUR	127
20	MEGHALAYA	290
21	MIZORAM	97
22	NAGALAND	50
23	ODISHA	1539
24	PUDUCHERRY	4
25	PUNJAB	153
26	RAJASTHAN	2003
27	SIKKIM	27
28	TAMIL NADU	27
29	TELANGANA	0
30	DD & DNH	5
31	TRIPURA	294
32	UTTAR PRADESH	1364
33	UTTARAKHAND	606
34	WEST BENGAL	25
Grand Total		10,230